## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

Appeal No. 555/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th November 2017, 10.30 A.M

Name of the Company   Sikaria Power LtdVs- ROC, W.B				
Under Section		252 (3)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. CS. ROHIT KUMAR KESHRI ?

(PCS) PETITIONER. Robit Keshri
28/11/2017

## ORDER

Ld. Pr. CS for the appellant is present.

Appellant has filed this petition u/s. 252(3) of the Companies Act, 2013 for restoration of the company's name.

Let notice be issued on the Central Government through the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata and the Registrar of Companies, West Bengal for filing detail paragraphwise comments within 30 days.

Appellant is directed to serve a copy of the petition on the Central Government through the Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata and the Registrar of Companies, West Bengal and file affidavit of service within 7 days from today.

List on 16/01/2018 for hearing.

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(Jinan K.R.) Member (J) (V.P.Singl

(V.P.Singh) Member (J)